

Annexure 3
Sneh Polymers Private Limited; CIRP commenced on 15.09.2026;
List of Creditors as on 12.10.2026
LIST OF OPERATIONAL CREDITORS (OTHER THAN EMPLOYEES AND WORMKEN AND GOVERNMENT DUES)

S.No	Name	Date of Claim	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Subhasha Polychem Private Limited	26.09.2026	656,140	656,140	0	0	-	
2	QINGDAO LIBERAL SUPPLY CHAIN CO., LTD.	16.09.2026	11,511,361	-	0	0	11,511,361	Please refer note no 3
3	M/s NPV GLOBAL FZ LLE	29.09.2026	27,557,420	26,410,512	0	0	1,146,908	Please refer note no 4
4	Star Global Endura Ltd	03.10.2026	1,644,439	-	0	0	1,644,439	Please refer note no 5
5	Sidharth Polysacks Pvt Ltd	09.10.2026	148,500	-	0	0	148,500	Please refer note no 6
6	Plasmix Private Limited	12.10.2026	3,212,355	-	0	0	3,212,355	Please refer note no 6
	Total		44730215	27066652	0	0	17663563	

1. The claim has been admitted on the basis of the proof of claim and supporting documents submitted by the claimant and other information presently available, subject to reconciliation with the books and records of the Corporate Debtor upon their receipt

2. As per Regulation 14 of CIRP Regulations, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision

3. The claim of Qingdao Liberal Supply Chain Co. Ltd. has presently been kept under verification due to the non-availability of the latest books of account of the Corporate Debtor, in the absence of which reconciliation and verification of the amount claimed is not presently possible. The claim shall be considered/revised, as appropriate, upon availability and verification of the requisite books and records.

4. The claim of M/s NPV Global FZ LLE has been admitted to the extent supported by the order of the Hon'ble NCLT admitting the CIRP. The differential amount claimed by the Operational Creditor is presently under verification. The Corporate Debtor has been requested to provide the updated ledger account of the Operational Creditor to enable reconciliation and verification of the balance amount. The admitted claim shall be revised, if warranted, upon receipt and verification of the requisite records.

5. The claim of Star Global Endura Ltd. has been kept under verification due to insufficient supporting documents furnished by the claimant. The requisite documents/clarifications have been sought from the claimant, and the claim shall be considered/revised, as appropriate, upon receipt and verification thereof.

6. The claim of Sidharth Polysacks Pvt Ltd and Plasmix Private Limited has been kept under verification due to insufficient supporting documents furnished by the claimant. The requisite documents/clarifications have been sought from the claimants, and the claim shall be considered/revised, as appropriate, upon receipt and verification thereof.

Garima Diggwal
SNEH POLYMERS PRIVATE LIMITED
Regn. No. . IBBI/IPA-001/IP-P-02018/2020-2021/13158
AFA No: AFA No: AA1/13158/02/300627/109401 valid upto 30.06.2027